GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 2990 TO BE ANSWERED ON 21.03.2022

NEW KV IN JHARKHAND

2990. SHRI SUNIL KUMAR SINGH:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government proposes to set up new Kendriya Vidyalayas in the country and if so, the details thereof, State/region/district-wise including Jharkhand;
- (b) whether teaching work in proposed Kendriya Vidyalaya in Barwadih block of Latehar district in Jharkhand has been started;
- (c) if so, the details thereof; and
- (d) if not, the time by which it is likely to be started?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) to (d) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations and committing resources for setting up a new KV. The proposals received from various sponsoring authorities found fulfilling the mandatory pre-requisites for opening of new KVs have to compete with other such proposals under the "Challenge Method" and subject to approval of

the competent authority. KVs are not opened on the criteria of State / region / districtwise.

A proposal for opening of new KV at Barwadih block of Latehar district in Jharkhand has been received from the Railway Authority which has been found fulfilling the mandatory pre-requisites as per norms of Kendriya Vidyalaya Sangathan. Accordingly, the proposal has been considered by the "Challenge Method" Committee. The proposals received from various sponsoring authorities found fulfilling the mandatory pre-requisites for opening of new KVs are required to compete with other proposals under the "Challenge Method" and are subject to approval of the competent authority.
